

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3148
ANSWERED ON:31.07.2014
EXPORT OF GARMENTS
Joshi Shri Pralhad Venkatesh

Will the Minister of TEXTILES be pleased to state:

- (a) the present status of export by garments industry in the country;
- (b) whether the Government has set any targets to increase the quantum of garment export in the coming years; and
- (c) if so, the details thereof and the steps being taken to achieve the same?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a): The value of readymade garments exported during the last three years are as under:-

Year	Garment Exports in USD Bn	Percentage Increase/Decrease
2011-12	13.09	18.76
2012-13	12.40	(-)5.32
2013-14	14.39	16.03

(b): Yes. Government has set a target of exporting garments worth USD 17.20 billion in the year 2014-15.

(c): To boost the export of garments, following steps have been taken:-

i) Specified goods imported for use in the manufacture of textile garments for export are fully exempted from Export Promotion Council Basic Customs Duty (BCD) and Countervailing Duty (CVD) subject to the condition that the manufacturer produces an entitlement certificate from the Apparel Export Promotion Council. In addition, Indian Silk Export Promotion Council (ISEPC) have also been authorised to issue entitlement certificate.

ii) In Union Budget 2014-15, Government has increased the duty free entitlement of RMG exporters for import of trimmings, embellishments and other specified items from 3% to 5% of the value of their exports.

iii) Non-fusible embroidery motifs or prints have been included in the list of items eligible to be imported duty free for manufacture of garments for export.

iv) For faster clearance of import and export cargo, 24x7 custom clearance facilities to 13 more airports in respect of all export goods and to 14 more at all Sea Ports/ICD/ in respect of specified import and export goods have been extended.

v) Two per cent Interest Subvention Scheme for Ready-Made Garments was extended for 2013-14 and enhanced to 3% till 31st March, 2014. Items of Chapter 63 were also added in Interest Subvention Scheme.

vi) Financial Assistance is being provided for export promotion activities on focus countries and focus product countries under Market Access Initiative (MAI) Scheme.

vii) Financial Assistance is provided under Market Development Assistance (MDA) Scheme for a range of export promotion activities implemented by Textiles Export Promotion Councils, including Apparel Export Promotion Council (AEPC) on the basis of annual action plan.